

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP. No. 461/90 /199

Union of India Versus Andersjit Singh

Date of Order

Orders

18-10-94

MA 536/94

Present. Mr. Manish Bhandari, Counsel for the petitioners.

ORDER

Heard the learned counsel for the petitioners.

2. One month time is allowed from today for implementation of the order dated 13-4-94.

M.A. stands disposed of accordingly.

N.K.V.
(N.K. VERMA)
AM

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(D.L. MEHTA)
VC

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MA 536/94
20-10/94